Special incentives for Small Industries in Pharmaceutical Sector

1210. SHRI MAHENDRA PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state. -

- (a) whether Government propose to offer anyspecial incentives for small industries in the pharmaceutical sector;
- (b) if so, what are the details of such incentves; and
- (c) what isGovernment's strategy to ensure that small industry plays an increasing role in this sector?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA); (a) to (c) Presently there is no specific proposal under consideration Of this Department for grant of special incentives to small industries in pharmaceutical sector. Pharmaceutical Small Scale industries in any case are outside price control in respect of formulations covered inCategory-II of DPCO, 1937.

कोयला क्षेत्र का विदेशी सपयोग से ग्राधनीकरण

1211. श्री श्रंकर वयाल जिह : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

- (क) कोयला क्षेत्र के आधुनिकी-करण हेतु तकनीकी जानकारी प्रदान किए जाने के लिए सरकार ने किन-किन देशों के साथ अनबंध किए हैं; और
- (ख) विदेशी सहयोग से कोयले के नये क्षेत्रों का पता लगाने की दिशा में क्या प्रगति हुई है ?

ऊर्जा मंत्री (श्री क याण सिंह कालमी):
(क) कोयला क्षेत्र में श्राधुनिकीकरण
किए जाने के लिए, जिसमें तकनीकी
जानकारी शामिल है, कोयला परियोजनाग्रों के विकास के लिए सोवियत संघ,
यू0 के0, फांस, पोलैंड, जर्मनी, कनाडा
तथा श्राद्देलिया के साथ संविदा किए
गए हैं।

(ख) कोयला ग्रन्वेषण के क्षेत्र में कोई विदेशी सहयोग प्राप्त नहीं किया गया है।

Trading in Organ Transplant

1212. SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that organ transplant has been made commercial in Bombay and make-shift transplant units are being set up, causing life thereatening infections; and
- (b) if so, whether Government have taken any steps to stop organ transplant under such conditions?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEELUR REHMAN); (a) The Government have been reports that illicit trading in human organs for transplantation purposes is taking place in Bombay.

(b) With a view to regulating the trading in human organs and for preventing illegal organ transplats, the Goverment is contemplating the enactment of « comprehensive legislation which will be applicable throughout the country. The proposed legislation will, *interalia*, include provisions for (i) banning sale of human organs for valuabe consideration and (ii) empowering the Government to notify hospitals having necessary infrastructure for the purpose of removal of human organs and carrying out transplatation.

High Powered Board. for clearing pending- Powei' Projects

1213. SHRI V. NARAYANASAMY: Will the Minister of ENERGY be pleased to state:

(a) whether it is afact that Government are setting up a high powered board to clear power projects pending for a long time;